

[Print](#)**Defective Case Register from 2026-06-23 to 2026-06-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/18150/2026	SURYAKANTA DWIBEDI	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
2	D-BLAPL/18036/2026	JUGALA KISHORE PANDA	2026-06-23	1.Date of rejection order under Annexure-4 does not tally with para-7 of the petition.
3	D-WP(C)/27137/2026	DEVI PRASAD DASH	2026-06-23	Nomenclature not furnished in V.Nama.
4	D-CRLMC/16470/2026	MANORANJAN DAS	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit (item No.2) does not tally with cause title.
5	D-WP(C)/27437/2026	JAGABANDHU SAHU	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.Serial no-4 affidavit in the I.A not correctly mentioned.
6	D-WP(C)/26575/2026	SAMEER KUMAR DAS	2026-06-23	Page 29 32 and 33 not legible.
7	D-CONTC/22888/2026	SANGRAM JENA	2026-06-23	District of sole op not mention in cause title
8	D-ABLAPL/18024/2026	CHIRANJIB ROUT	2026-06-23	1. Occupation of the deponent not furnished in Affidavit. 2.Annexure-1 not neat and legible
9	D-WP(C)/25353/2026	ANIRUDHA DAS	2026-06-23	Welfare fund of Rs. 50/- not paid.
10	D-ABLAPL/18172/2026	DALIRANI BEHURAY	2026-06-23	Paragraphs not properly mentioned in declaration of affidavit.
11	D-CRLMC/16679/2026	TARA PRASAD MOHAPATRA	2026-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per Index,Annexure-2 not described in the petition.2. Page no.7 not neat and legible.3. Date of Impugned order under Annexure-2. does not tally with Index.
12	D-ABLAPL/18183/2026	PIYUSH KUMAR RAY	2026-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner mentioned in C.title not tally with the signature put in Affidavit and V.nama. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
13	D-ABLAPL/18167/2026	PARTHA SARATHI DAS	2026-06-23	1. A. Fee of Rs.2.75 not paid on Ann.2.
14	D-ABLAPL/15734/2026	AMITAV TRIPATHY	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Put up for Further SR after redacting the name of victim / informant from the Annexure. 2. Name of victim/ Informant and Relatives need not be disclosed in connection with Annex-1 and kept in closed cover.
15	D- CONTC/25225/2026	JNANESH MOHANTY	2026-06- 23	i) Wp(c) no. mentioned in reference certificate, prayer of the petition not tally with annexure-1.ii) Authoraization of the deponent not furnished in affidavit.ii) Age of the deponent mentioned in affidavit not tally with cause title.
16	D- BLAPL/18031/2026	JUGALA KISHORE PANDA	2026-06- 23	1.No.of F.I.R under Annexure-1 does not tally with para-1 and prayer of the petition.2. No.of G.R.Case in cause title does not tally with prayer of the petition
17	D-WP(C)/26789/2026	DEEPALI MAHAPATRA	2026-06- 23	1. Court fee Rs 12/- for Writ Petition and Rs 3/- for affidavit to be paid
18	D- CONTC/24025/2026	JNANESH MOHANTY	2026-06- 23	i) Date of communication of the order mentioned in para -5 miss-matched. ii) Name of the contemnor not mentioned on the top of the Affidavit.iii) Name of the district not mentioned of the contemnor in the cause title.iv) Paragraph no. mentioned in affidavit not correct.v) This case is pre-matured one.
19	D- ABLAPL/18067/2026	SATYA NARAYAN MISHRA 4	2026-06- 23	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
20	D-CMP/27489/2026	BUDHIRAM DAS	2026-06- 23	Name of advocate not furnished in Vnama
21	D- ABLAPL/18164/2026	SANJIB KUMAR BHANJADEO	2026-06- 23	1. Original copy of Ann.1 be kept open as there is no sexual offence. Put up for SR thereafter
22	D- CONTC/24253/2026	ADV.	2026-06- 23	i) Wpc(OAC) no. and W.A. no. not mentioned in reference certificate.ii) Page no. 27 not legible
23	D- CONTC/21186/2026	ADV.	2026-06- 23	i) Sl. no. 2 of the affidavit not correct.
24	D- CONTC/25309/2026	JNANESH MOHANTY	2026-06- 23	i) WP(C) no. mentioned in reference certificate, prayer of the petition and top of the affidavit not tally with annexure-1.ii) Sl. no. 1 of the affidavit not correct.iii) Authorization of the other petitioner not furnished in the affidavit.iv)This case is prematured one.
25	D-MSA/23122/2026	SILABHADRA SASTRY	2026-06- 23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after rectification for computing the period of limitation.
26	D- CONTC/25224/2026	JNANESH MOHANTY	2026-06- 23	i) date mentioned in annexure-2 of the Book mark not tally with index .ii)wp(c) no. mentioned in reference certificate and prayer of the petition , top of the affidavit not tally with annexure-1.iii) Authorization of the other petitioners not

				mentioned in the affidavit.iv)Sl. no. 1 of the affidavit not correct.
27	D-BLAPL/17946/2026	ASUTOSH TRIPATHY	2026-06-23	i) Date of Rejection order and C.T. case no. mentioned in date chart not tally withannexure-2.ii) L. A. A. W. S. of RS. 10/ not paid.iii) H.C.B.A . M. W. S. of Rs. 50/- not paid.
28	D-BLAPL/17849/2026	AMITAV TRIPATHY	2026-06-23	1. Date of disposal in BLAPL No. 10227 / 2025 not correctly furnished in Reference certificate
29	D-ABLAPL/18001/2026	PRANAB KUMAR SAMANTRAY	2026-06-23	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
30	D-BLAPL/17999/2026	SUSANTA KUMAR ROUT	2026-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
31	D-BLAPL/15815/2026	SOUBHAGYA KUMAR DASH	2026-06-23	1.Name of the Informant/Victim to be redacted in page no.10 vide Annexure-1.
32	D-WP(C)/27079/2026	KAILASH CHANDRA MOHANTY	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.Fee of Rs.10/- not paid. Annexure not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit
33	D-WP(C)/25514/2026	MIHIR KANTA RATH	2026-06-23	Date of annex-7 and 8 not tally with Index.
34	D-ABLAPL/18175/2026	DURGA PRASAD PATTNAIK	2026-06-23	1. Page No. 10-12 not legible. 2..Subject Code incorrectly Mentioned 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated
35	D-ABLAPL/18094/2026	PRIYA RANJAN SINGH	2026-06-23	Mobile No. of the Informant mentioned in Annexure-1(pg. 8) be redacted.
36	D-WP(C)/26299/2026	SWOYAM PRABHU JENA	2026-06-23	Page nos.12 17 and 18 not neat and legible
37	D-WP(C)/25507/2026	MIHIR KANTA RATH	2026-06-23	Date of annex-7 and 8 not tally with Index.
38	D-CRLA/15333/2026	MAHES DAS	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the relative of the victim reflected in the judgement be kept in cover
39	D-MACA/27054/2026	ADAM ALI KHAN	2026-06-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 11 days
40	D-ABLAPL/18076/2026	SURYAKANTA DWIBEDI	2026-06-23	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
41	D-ABLAPL/18186/2026	SUSANTA KUMAR BARAL	2026-06-23	.Page No. 8 9 11 not legible. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop

42	D-FAO/27167/2026	ADAM ALI KHAN	2026-06-23	Period of Delay 43 days
43	D-BLAPL/17791/2026	SAROJ KUMAR PADHY	2026-06-23	Name of victim/informant mentioned in page No.21 25 and 26 be redacted and kept in closed cover
44	D-ABLAPL/18092/2026	RAJJEET ROY	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant-cum-victim mentioned in para-3 of the petition be redacted. 2.Name and details of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. Thereafter, put up for S.R.
45	D-WP(C)/26981/2026	RAMESH CHANDRA OJHA	2026-06-23	.Subject Code incorrectly Mentioned
46	D-MACA/27057/2026	ADAM ALI KHAN	2026-06-23	statutory deposit not made , further SR after filling of c copy
47	D-WP(C)/25065/2026	SUBHADUTTA ROUTRAY	2026-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Not properly page marked
48	D-WP(C)/25317/2026	MAHENDRA KUMAR SAHOO	2026-06-23	Annexure-3 not correct in averments.
49	D-WP(C)/25527/2026	SHARWAN KUMAR JHA	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
50	D-ABLAPL/17967/2026	DEEPAK KU SAHOO	2026-06-23	petitioner being minor he put his thump impression in v.nama.
51	D-CONTC/25320/2026	JNANESH MOHANTY	2026-06-23	i) This case is prematured one
52	D-CRLMC/17740/2026	BIJAYA KUMAR RAGADA	2026-06-23	1. C.Copy of F.I.R.under Annexure-1 to be filed and disclosing the name of Informant/Victim be kept in cover.
53	D-CRLREV/17339/2026	JNYANANANDA PANDA	2026-06-23	1. Honorable C.J. not mentioned in Petition. 2 Annex-2 not mentioned in petition.
54	D-ABLAPL/18154/2026	DEVASHIS PANDA	2026-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order mentioned in Ann.2 of Index not correct. 2. Ann.2 not page marked.
55	D-ABLAPL/17504/2026	SOUMYA RANJAN DAS	2026-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-BLAPL/17969/2026	JYOTIRMAYA SAHOO	2026-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
57	D-WP(C)/27328/2026	SOUMYA MISHRA	2026-06-23	1. Page marking of Ann.6 in Index not correct. 2. Vakalatanama not signed by Petitioner. Signed by another person.
58	D-CRLMP/16353/2026	SANJIB KUMAR BHANJADEO	2026-06-23	name of petitioner redacted from petition index, v nama,and kept in cover

59	D-WP(C)/25351/2026	ANIRUDHA DAS	2026-06-23	Welfare fund fee not paid.
60	D-WP(C)/24944/2026	PRABHAKAR SABAT	2026-06-23	.Subject Code incorrectly Mentioned
61	D-ABLAPL/17981/2026	TUSAR KUMAR MISHRA	2026-06-23	PAGE NOS. 100 102 and 114 PARTIALLY LEGIBLE
62	D-EXP/24896/2026	MANOJA KUMAR KHUNTIA	2026-06-23	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
63	D-WA/22854/2026	SAIBRATA RATH	2026-06-23	Put up for SR after disposal of I.A. no. 1798/2026.
64	D-CRLMA/18219/2026	SUVASHIS PATTANAIK	2026-06-23	Receipt Showing Serv.copy To Vigilance not Filed.
65	D-MACA/26976/2026	ADAM ALI KHAN	2026-06-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 33 days
66	D-WA/23107/2026	MANOJ KUMAR MOHANTY	2026-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark not properly. ii) Status of the parties not furnished. iii) District of op no. 2 not furnished in cause title. iv) Legible copy of page no. 47 123 128 are to be filed. v) Undertaking for translated copy of odia not filed
67	D-ABLAPL/18148/2026	ANURAG PATI	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
68	D-CONTC/26008/2026	ADV.	2026-06-23	i) Cause title in wp (c) to be filed. ii) Postal receipt/ representation to be filed as per order dated 12.5.2022 passed in wp (c) 11198/2022. Put up for SR after removal of defects.
69	D-WP(C)/24955/2026	BRAJA MOHAN SARANGI	2026-06-23	1. In Index Annexures are not properly furnished 2.In affidavit, sl no 3 information not furnished and Sl no also not maintained. 3. In V Nama name and address of the petitioner not furnished. 4. Put up for S.R there after
70	D-ARBA/27203/2026	SAMARENDRA BEURA	2026-06-23	further SR after filling of c copy of order
71	D-CRLMC/16629/2026	DURGA PRASAD JENA	2026-06-23	1. C.Copy/Free copy of F.I.R.to be filed.
72	D-CRLMC/16187/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-23	1. Date of cognizance and T.R. case number not furnished in 6th line of the para no.7. 2. Nomenclature not furnished in V.nama. 3. Copy of Charge sheet to be filed.
73	D-BLAPL/17952/2026	UMA CHARAN MISHRA	2026-06-23	i) Year of the date not correctly furnished in cause title.
74	D-BLAPL/18039/2026	PRATAP CHANDRA MISHRA	2026-06-23	1. Paragraph no. not correctly furnished in the petition.

75	D-CRLMP/13848/2026	RAGHUNATH BISWAL	2026-06-23	1. Details Address of the op. no.2 not furnished in cause title. 2. Date of FIR not correctly furnished in cause title
76	D-CRLMC/17738/2026	BIJAYA KUMAR RAGADA	2026-06-23	1. C.Copy of F.I.R.under Annexure-1 to be filed and disclosing the name of Informant/Victim be kept in cover.
77	D-ITA/27164/2026	SURYA PRATAP DEO	2026-06-23	1. Court Fee Rs. 12/ payable , paid 6/ dcf.6/ to be paid 2. being aggrieved , good ground certificate not furnished , further SR after filling of c copy with receipt of c copy
78	D-CRLMC/17269/2026	BISWARANJAN DALAI	2026-06-23	Page no.8 not neat and legible.
79	D-ABLAPL/18264/2026	RAMANI KANTA PATTANAIK	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name and other Details of Informant or Petitioners , who are relation of Informant appearing in entire petition be redacted. Resubmit for SR after compliance.
80	D-ABLAPL/18011/2026	BEDA PRAKASH PANDA	2026-06-23	1. Annexure-1 not attested.
81	D-BLAPL/17805/2026	SAROJ KUMAR PADHI	2026-06-23	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
82	D-MACA/27213/2026	PRADEEP KUMAR MISHRA	2026-06-23	1.Period of Delay 13 days
83	D-WP(C)/24264/2026	SHASHANKA SHEKHAR PATRA	2026-06-23	Page no. 16 not neat.Page no. 27 and 53 not in order.
84	D-WP(C)/26714/2026	AMIYA KUMAR TARAI	2026-06-23	1. Age of the petitioner not furnished in cause title of the writ petition. 2. Annexure- 5 not legible
85	D-BLAPL/17797/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-23	1. In Index , page marking not done 2. Put up for S.R there after
86	D-CRLMC/16405/2026	SUDEEP KUMAR SARANGI	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of impugned order under Annexure-1 does not tally with cause title.2. Paragraph no.in both affidavit not furnished in declaration.
87	D-BLAPL/13832/2026	ABHISHEK DASH	2026-06-23	1. Address of the Opp.Party no. 2(Informant/Victim) furnished in the cause title.
88	D-WP(C)/26399/2026	SWAPNA KUMAR OJHA	2026-06-23	Page no. 72 not in order.
89	D-CRLA/15135/2026	PRASANTA KUMAR ROUTRAY	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CONTC/25226/2026	JNANESH MOHANTY	2026-06-23	i) WP(c) no. mentioned in reference certificate, prayer of the petition and top of the affidavit not tally with annexure-1.ii) Sl. no. 1 of the affidavit not correct. iii) Authorization of the other petitioner not furnished in affidavit.iv) This case is prematured one

91	D-WP(C)/25829/2026	SANJIB KUMAR BHANJADEO	2026-06-23	1. Annexure-4 not page marked in Index.
92	D-FAO/26773/2026	NIRMAL CHANDRA MOHANTY	2026-06-23	1. Period of Delay 80 days 2.deposit slip not filed
93	D-WP(C)/27455/2026	PRANAB KUMAR GHOSE	2026-06-23	Page no. 122 to 125 not neat.
94	D-WP(C)/27112/2026	SANJIB KUMAR BHANJADEO	2026-06-23	1. Page nos.50 and 51 not neat and legible.
95	D-ABLAPL/18267/2026	BYOMAKESH TRIPATHY	2026-06-23	1. Page marking of Bail Application in Index not correct.
96	D-CRLMC/17698/2026	RAMESH CHANDRA MAHARANA	2026-06-23	1. Redacted copy of F.I.R under Annexure-1 to be filed.
97	D-WP(C)/25529/2026	PRASANTA KUMAR SATAPATHY	2026-06-23	.Subject Code incorrectly Mentioned
98	D-BLAPL/17950/2026	MANGU NANDY	2026-06-23	i)Complete Affidavit not filed.
99	D-ABLAPL/18083/2026	SOUBHAGYA KUMAR DASH	2026-06-23	1.Name of the petitioner No.3 mentioned in C.title not tally with the signature put in V.nama. 2.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
100	D-CRLMC/16840/2026	SUKANTA KUMAR NAYAK	2026-06-23	. Date of impugned order under Annexure-4 does not tally with para-5 of the petition.
101	D-BLAPL/17868/2026	DEBASHIS MITRA	2026-06-23	1. PR.NO. and fact of the case is blank in synopsis.2.D.C. fee Rs.50/- to be paid on v.nama
102	D-BLAPL/18028/2026	RAMANI KANTA PATTANAIK	2026-06-23	1. Date of rejection order under Annexure-2 does not tally with Index.
103	D-CRLMC/17711/2026	BISWARANJAN DALAI	2026-06-23	1. Copy of Annexures-1 and 3 disclosing the name of Informant/Victim be kept in cover.
104	D-MACA/27172/2026	JAYASANKAR MISHRA	2026-06-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
105	D-FAO/26823/2026	GOPAL CHANDRA SAMANTARAY	2026-06-23	1.Court Fee 12/ not paid
106	D-WA/23143/2026	DEBASIS NAYAK,A.G.A	2026-06-23	1.Complete C. copy of impugned order not filed Put up for SR reg. calculation of limitation after filing of complete c. copy of impugned order.
107	D-WP(C)/26902/2026	KUNAL KUMAR SWAIN	2026-06-23	1. Paragraph 6 of the Writ petition not filled.
108	D-WP(C)/25356/2026	ANIRUDHA DAS	2026-06-23	Welfare fund of Rs.50/- not paid.
109	D-BLAPL/18030/2026	ARIJEET MISHRA	2026-06-23	1. Name of the Informant/Victim to be redacted in page nos.9 and 10 vide Annexure-1.
110	D-ABLAPL/16019/2026	PRADEEP KUMAR DASMOHAPATRA	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Page no. 3 and 4 repeated in petition. ii) D-ABLAPL no. not mentioned on the sealed cover.

111	D-WP(C)/26167/2026	ACHYUTANANDA PATTANAIK	2026-06-23	Annex-8 not exhibited at page no.39.
112	D-WP(C)/25061/2026	SUBHADUTTA ROUTRAY	2026-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Not properly page marked.2.Page 43 and 44 partly not legible
113	D-ABLAPL/18158/2026	MANOJ KUMAR MOHANTY	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
114	D-MACA/27069/2026	PRASANTA KUMAR MAHALI	2026-06-23	1.Period of Delay 344 days 2. Court Fee Rs. 74257/ payable paid12/ , rest amount to be paid
115	D-WP(C)/26656/2026	JINU RANI	2026-06-23	14-NOT PROPERLY INDEXED.
116	D-ABLAPL/17996/2026	PRASANTA KUMAR SATAPATHY	2026-06-23	1. Annexure-3 not legible
117	D-CRLMC/18244/2026	LALIT KUMAR MAHARANA	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for SR after redacting the name of victim / Informant and Relatives from the petition. 2. Name of victim / informant and Relatives need not be disclosed in connection with Annexures and kept in closed cover. 3. Redacted xerox copy of Annex-1 and 2 to be filed. 4. Occupation not furnished in Affidavit
118	D-CRLA/15018/2026	SUDEEP KUMAR SARANGI	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Ref. certificate not furnished.2 .As per index annex.1 not furnished.
119	D-WP(C)/26986/2026	RAMESH CHANDRA OJHA	2026-06-23	.Subject Code incorrectly Mentioned
120	D-ABLAPL/18050/2026	SIBA RANJAN POLAI	2026-06-23	1. Details of Informant or relation in Ann.1 page 10 to 12 be redacted. 2. Page marking of Ann.2 not correct. Page 14 marked as page 13. Resubmit for SR after compliance
121	D-WP(C)/25078/2026	SOUMYA RANJAN MOHANTY	2026-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 47 to 50 not neat
122	D-WP(C)/25510/2026	MIHIR KANTA RATH	2026-06-23	Date of annex-7 and 8 not tally with Index
123	D-BLAPL/17852/2026	BIBHUTI RANJAN MOHANTY	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for SR after redacting the name of victim / Informant from the petition and Annexures. 2. Annex-2 and 3 not properly arranged as per the Index. 3. Name of the Lower court not correctly furnished in the petition.
124	D-WP(C)/25517/2026	MIHIR KANTA RATH	2026-06-23	Date of Annex-7 and 8 not tally with Index.
125	D-ABLAPL/17973/2026	GURU PRASAD BEHERA	2026-06-23	1. p.s. and C.T. nos. in prayer not tally with C.T.
126	D-ABLAPL/18141/2026	BIJAYA KUMAR RAGADA	2026-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name and other details of Informant in Para2, Page 10 and 12 de redacted. 2. Name of PS, PS case No., GR case no in Synopsis not correct. 3. Address of pending Court in CT and Prayer not correct. 4. GR case no. and name of pending Court left blank in Para1. 5. Age of deponent not mentioned. 6. Paragraph declaration not correct. 7. name of Pet. no.3 in CT not tally with signature. Name of father of Pet. No.4 be corrected accordingly. Resubmit for SR after compliance.
127	D-WP(C)/27141/2026	SUBHRANSU BHUSAN MOHANTY	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-WP(C)/26946/2026	ACHYUTANANDA PATTANAIK	2026-06-23	page no.16 not neat and legible.
129	D-WP(C)/25335/2026	ANIRUDHA DAS	2026-06-23	Welfare fund fee not paid.
130	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
131	D-FAO/27174/2026	KUNAL KUMAR SWAIN	2026-06-23	further SR after filling of c copy
132	D-CONTC/22885/2026	ADV.	2026-06-23	i) District not mention of sole op in CT. ii) Date of order wrongly mention in prayer
133	D-BLAPL/17971/2026	SANKAR PRASAD JENA	2026-06-23	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
134	D-WP(C)/24938/2026	PRABHAKAR SABAT	2026-06-23	.Subject Code incorrectly Mentioned
135	D-CRLMC/16139/2026	SANJIT MISHRA	2026-06-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/ informant AND Relatives from the petition
136	D-CRLMC/16364/2026	HEMANT KUMAR MUND	2026-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page no.225 not neat and legible.
137	D-CRLMC/18486/2026	DEEPALI MAHAPATRA	2026-06-23	1. Date of FIR not correctly furnished in cause title and Prayer of the petition. 2. Paragraph number not correctly furnished in declaration. 3. Certified copy of Annex-1 not filed.
138	D-WP(C)/27039/2026	SWAPNIL ROY	2026-06-23	Page 52 not available
139	D-CRLMC/18160/2026	BISWANATH BEHERA	2026-06-23	Date not mentioned in Vnama
140	D-CRLMC/17707/2026	RAJIB LOCHAM PATTANAIK	2026-06-23	1. C.Copy of impugned order under Annexure-1 to be filed.2. Synopsis and Date chart not alphabetic paginated in Index.
141	D-WP(C)/26997/2026	SOUMYA JYOTI BISWAL	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-BLAPL/18013/2026	BIKASH KARNA	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.As per Index,Page nos.6 and 7 not marked on the file.
143	D-ABLAPL/18179/2026	DURGA PRASAD PATTNAIK	2026-06-23	1. Page No.10-12 not legible. 2..Subject Code incorrectly Mentioned 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated
144	D-WP(C)/25504/2026	MIHIR KANTA RATH	2026-06-23	Date of Annexures 7 and 8 not tally with index.
145	D-CRLA/14006/2026	MANAS KUMAR CHAND	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per FIRs detail date of disp. of not tally with ref. certificate. 2. year of the order in being aggrieved not tally with rej. order.3. status of the appellant not furnished.
146	D-BLAPL/17787/2026	SAROJ KUMAR PADHY	2026-06-23	Name of the victim and her relatives mentioned in Page no.18 26 and 30 be redacted and kept in closed cover.
147	D-CRLMP/14583/2026	SANDIPAN MISHRA	2026-06-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-WP(C)/27301/2026	JAGABANDHU SAHU	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.Serial no-4 affidavit in the I.A not correctly mentioned.
149	D-CRLMC/16114/2026	MANOJ KUMAR PANDA	2026-06-23	1. Date of order not correctly furnished Sl. 7 in Index.
150	D-CONTC/25316/2026	JNANESH MOHANTY	2026-06-23	i) This case is prematured one.

151	D-WP(C)/26657/2026	JINU RANI	2026-06-23	14-NOT PROPERLY INDEXED.
152	D-WP(C)/27103/2026	SANJIB KUMAR BHANJADEO	2026-06-23	paragraphs not correct in declaration of affidavit in I.A.
153	D-CONTC/22886/2026	ADV.	2026-06-23	District of sole op not mention in Cause title.
154	D-CRLMC/17026/2026	PRAVIN KUMAR HOTA	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy/Free copy of impugned order vide Annexure-1 and 3 to be filed.2.Age of the deponent and paragraph no.in both affidavit not furnished in declaration.
155	D-CRLMC/17754/2026	NIRANJAN PANDA	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of father of the deponent in affidavit (Item no.2) not furnished.2. C.Copy of F.I.R under Annexure-1 to be filed.3. Petitioner no.2 not executed in V.nama.4.One Manoranjan Swain executed in V.nama,who is not petitioner in the cause title.
156	D-TRP(C)/23476/2026	SOUBHAGYA SWAIN	2026-06-23	Code No. Not furnished in Petition.
157	D-ABLAPL/17961/2026	SIDHARTHA SANKAR RAY (2)	2026-06-23	Name and Details of Victim/informant be redacted from annexure And kept in closed cover
158	D-WP(C)/25054/2026	DR. JITENDRA KUMAR LENKA	2026-06-23	14-NOT PROPERLY INDEXED.
159	D-CONTC/22661/2026	KALINGA KESHARI MOHAPATRA	2026-06-23	i) Page no 19 and 21 not legible.ii) Name of the proforma opp. party not mentioned in the cause title.
160	D-WP(C)/27506/2026	ANJAN KUMAR BISWAL	2026-06-23	Page 74 to 86 96 and 97 not legible.
161	D-CRLMP/14376/2026	PRITAM KUMAR MOHANTY	2026-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED name of petitioner be redacted from petition, v nama, and annexures and kept in cover
162	D-WPCRL/17804/2026	AJIT KUMAR SAHOO	2026-06-23	.CRLMP mentioned instead Wp (CRL).
163	D-WP(C)/25822/2026	SANJIB KUMAR BHANJADEO	2026-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent not furnished in affidavit.2. Page no.11 not neat and legible.
164	D-WP(C)/27682/2026	SOUBHAGYA SWAIN	2026-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
165	D-WP(C)/26171/2026	ACHYUTANANDA PATTANAIK	2026-06-23	Copy of the order dated 8.9.2025 in W.P.(C) No. 23904/2025 mentioned in the Index(Anx-3) not

				tally with para-8 body of the petition and under Annex-3.
166	D-CRLREV/16719/2026	AJAYA KUMAR PRADHAN	2026-06-23	put up SR after filing the c.copy of D.V. Misc case No-354/ 2023.
167	D-ABLAPL/18165/2026	PRASANTA KUMAR ROUTRAY	2026-06-23	1. Ann.1 page 10 to 14 not legible.
168	D-BLAPL/17916/2026	MANGU NANDY	2026-06-23	Annexure-2 not correct in averments.
169	D-BLAPL/17955/2026	MANGU NANDY	2026-06-23	i) D-BLAPL no. not mentioned on the sealed cover.
170	D-ABLAPL/18080/2026	PRITAM NAYAK	2026-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
171	D-ABLAPL/18086/2026	BIJAY KUMAR BEHERA	2026-06-23	Name of the petitioner No.1 mentioned in petition not tally with the signature put in Affidavit and V.nama.
172	D-BLAPL/17988/2026	JYOTIRMAYA SAHOO	2026-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
173	D-BLAPL/17887/2026	DEBASIS SAHOO	2026-06-23	1. As per FIRs detail , date of disp. of not furnished in ref. certificate.2. Nomenclature not pr
174	D-ABLAPL/18162/2026	SANJIB KUMAR BHANJADEO	2026-06-23	1. Original copy of Ann.1 be kept open as there is no sexual offence. Put up for SR thereafter.
				31-As per standing order the details of victim/informant shall not be mentioned in the petition.
175	D-CRLMC/16805/2026	TUSHAR KANTA NAYAK	2026-06-23	i) Redacting the village name at page no. 3. ii) P.S. case no. wrongly mention in synopsis, C.T., para no. 1 and prayer. iii)Redacting the name of informant in page no. 12 16 19 and detail address in page no. 13. iv) Anx-1 and 3 be kept with sealed cover and xerox copy of redacting under Anx-1 and 3 are to be filed. v) Page no no. 16 not in proper place. vi) Page mark not properly. vii) Put up for SR after removal of defects.
176	D-WP(C)/26994/2026	SOUMYA JYOTI BISWAL	2026-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CMP/24010/2026	AJIT KUMAR TRIPATHY	2026-06-23	Page after 15 not page marked
178	D-WP(C)/25148/2026	PRABODHA CHANDRA NAYAK	2026-06-23	Page 21 not available
179	D-ABLAPL/18174/2026	DURGA PRASAD PATTNAIK	2026-06-23	1. Page No. 10-12 not legible. 2..Subject Code incorrectly Mentioned 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 4.mobile Phone Numbers Of All The Signing Advocates Not Indicated

180	D-ABLAPL/18077/2026	SURYAKANTA DWIBEDI	2026-06-23	Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
181	D-CONTC/25327/2026	JNANESH MOHANTY	2026-06-23	i) This case is prematured one.
182	D-ABLAPL/18138/2026	MANAS KUMAR CHAND	2026-06-23	Mobile number of Informant at page 8 point 6(j) be redacted.
183	D-WP(C)/25342/2026	ANIRUDHA DAS	2026-06-23	Welfare fund fee not paid.
184	D-TRP(C)/26379/2026	UMA SHANKAR PATEL	2026-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
185	D-BLAPL/17815/2026	GYANA RANJAN DHAL	2026-06-23	1. Information to be redacted from Annexure-3 2. Put up for S.R there after
186	D-FAO/26934/2026	PRATAP CHANDRA MISHRA	2026-06-23	good ground not furnished, op 5 in GIA CASE not made party
187	D-ABLAPL/18265/2026	TARUN KUMAR BISWAL	2026-06-23	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Details of informant appearing in entire petition be redacted. Resubmit for SR after compliance.
188	D-WP(C)/26453/2026	KAILASH CHANDRA MISHRA	2026-06-23	.Subject Code incorrectly Mentioned
189	D-CRLMC/17122/2026	BISWAJIT SAHOO	2026-06-23	1. Synopsis and Date chart not alphabetic paginated in Index. 2.Subject Code incorrectly Mentioned